

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 24th day of September, 2018

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Gokul Chandra Pati, Member-A

Original Application No. 330/01192/2015
(U/S 19, Administrative Tribunal Act, 1985)

Manish Mishra son of Late Mukesh Chandra Mishra R/o Raipalpur, District Kanpur Dehat, presently residing at 2/18 Nawabganj, District Kanpur Nagar.

.....Applicant.

By Advocate – None.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : **Shri Dharmendra Tiwari proxy Advocate for Ms. Shruti Malviya**
Shri K.P. Singh, Advocate for Respondent.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. None present for the applicant. Shri Dharmendra Tiwari proxy Advocate for Ms. Shruti Malviya, Advocate for the Respondent Nos. 1, 2 & 3 and Shri K.P. Singh, Advocate for the Respondent Nos. 4 & 5 are present.

2. From the perusal of order sheets, it is evident that no one was present on behalf of the applicant on the last listed dates i.e. 24.11.2016 & 30.05.2017. Today, also none present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the case. Accordingly, the O.A. is dismissed in default and for non prosecution.

(Gokul Chandra Pati)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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